

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 32932-33 OF 2015
WITH PRAYER FOR INTERIM RELIEF

M/S. DESIGNARCH INFRASTRUCTURE PVT.
LTD. AND ANR.

...PETITIONER(S)

VERSUS

VICE CHAIRMAN, GHAZIABAD DEVELOPMENT
AUTHORITY & ORS.

...RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 08.01.2016, with an office report dated 07.01.2016 when the Court was pleased to pass the following order:

“SLP(C) No. 32932-32933/2015:

Learned counsel for respondent No. 3 has circulated a letter seeking an adjournment so as to enable him to file counter affidavit.

Prayer is allowed.

Counter affidavit be filed within three weeks.

List after four weeks.”

It is submitted that Counsel for Respondent No. 3 has on 24.02.2015 filed counter affidavit and same is being circulated to the Hon'ble Court.

Service of Show Cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 26th day of February , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Rakesh Kumar, Adv.

Mr. Bankey Bihari, Adv.

Mr. R.U.Upadhyay, Adv.

ASSISTANT REGISTRAR